

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23353503 Fax-23753923**

Ref: Docket No. 33/GT/2011  
34/GT/2011  
35/GT/2011

Date: 30.8.2012

To,

Dy. Chief Engineer (Tariff),  
Damodar Valley Corporation,  
DVC Towers, VIP Road,  
Kolkatta- 700054,  
West Bengal.

Sir,

Subject: Additional information relating to petition for approval of tariff in respect of Maithon (2 x 20 MW + 1 x 23.2 MW), Panchet (2 x 40 MW) and Tilaya (2 x 2 MW) Hydel Power stations for the tariff period 2009-14.

Ref: Your letter No. Comml/Tariff-CERC-2351 on 21.8.2012

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With reference to your letter above on the said subject, I am directed to inform you that the time for submission of information/clarification in the above matter has been extended till **14.9.2012**.

Yours sincerely,

Sd/-

(V. Sreenivas)  
Deputy Chief (Law)